

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO.36996 OF 2012
WITH PRAYER FOR INTERIM RELIEF

SH. SAMR SINGH

...PETITIONERS

VERSUS

STATE OF U.P & ORS.

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 04.08.2014, when the Court was pleased to pass the following order:-

“List the matter for final disposal on a non-miscellaneous day within six months from today. Counsel for the parties are permitted to file additional documents.”

It is submitted that there are four Respondents. Respondent No. 1 is represented through Mr. Adarsh Upadhyay, Advocate and filed Counter Affidavit. Respondent Nos. 2 to 4 are represented through Mr. Vinay Garg, Advocate and filed Counter Affidavit. Both Counter Affidavits stands included in the SLP Paper Books. Respondent No. 3 has been served through Trial Court but no Vakalatnama and memo of appearance has been filed, so far.

It is further submitted that Counsel for the Petitioner has not filed Rejoinder Affidavit, so far.

It is lastly submitted that Counsel for the partis have not filed any additional documents, so far.

Service of Show cause notice is complete.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 15th day of January, 2016.

ASSISTANT REGISTRAR

Copy to:

Mr. P.S Sudheer, Advocate

Mr. Adharsh Upadhaya, Advocate

Mr. Vinay Garg, Advocate

ASSISTANT REGISTRAR